

**CENTRAL ADMINISTRATIVE TRIBUNAL,  
ERNAKULAM BENCH**

**Original Application No.180/00184/2019**

Friday, this the 5<sup>th</sup> day of April, 2019

**C O R A M :**

**HON'BLE Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER  
HON'BLE Mr.ASHISH KALIA, JUDICIAL MEMBER**

Pramod Kumar V.K.,  
S/o.V.r.Kunjappan,  
Chief Office Superintendent (Construction),  
Podanur, Southern Railway.  
Residing at 5/459 – A, Geetham,  
Prasanth Nagar, Kallekulangara P.O., Palghat. ...Applicant

**(By Advocate – M/s.Varkey & Martin)**

**v e r s u s**

1. The Chief Personnel Officer,  
Southern Railway, Park Town P.O.,  
Chennai – 3.
2. The Chief Administrative Officer (Construction),  
Southern Railway, Headquarters Office, Chennai – 3.
3. The Deputy Chief Signal & Telecommunication Engineer,  
(Construction), Ernakulam South,  
Ernakulam – 682 011. ...Respondents

**(By Advocate Mr.Thomas Mathew Nellimootttil)**

This application having been heard on 5<sup>th</sup> April 2019, the Tribunal on the same delivered the following :

**O R D E R (ORAL)**

**Per : Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER**

The issue relates to relieving the applicant from his present duties. The transfer has been approved by the Chief Personnel Officer (1<sup>st</sup> respondent), but the Deputy Chief Signal & Telecommunication

.2.

Engineer (3<sup>rd</sup> respondent) is not relieving the applicant from his present station. In the interest of justice, the 3<sup>rd</sup> respondent is directed to relieve the applicant in accordance with his approved transfer order within a period of 60 days from the date of receipt of a copy of this order.

2. The O.A stands disposed of as above. No costs.

(Dated this the 5<sup>th</sup> day of April 2019)

**(ASHISH KALIA)**  
**JUDICIAL MEMBER**

**(E.K.BHARAT BHUSHAN)**  
**ADMINISTRATIVE MEMBER**

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.3.

**List of Annexures in O.A.No.180/00184/2019**

- 1. Annexure A-1** – True copy of the Office Order No.21/2016 dated 27.6.2016.
- 2. Annexure A-2** – True copy of the Letter dated 3.11.2017 submitted by the applicant.
- 3. Annexure A-3** – True copy of the Office Order No.SG.53/2018 dated 31.10.2018.
- 4. Annexure A-4** – True copy of the Office Order No.35/2018 dated 15.11.2018.
- 5. Annexure A-5** – True copy of the Letter dated 8.2.2019 submitted by the applicant.
- 6. Annexure A-6** – True copy of the Letter No.ERS/SG/CN/33/Sores/Genl dated 22.2.2019.

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